

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 3112/2015
M.A. No. 2752/2015

New Delhi, this the 21st day of August, 2015.

HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)

1. Vinod Kumar Syal,
Aged 55 years,
S/o Late Shri J.N. Syal,
Working as Section Officer,
R/o 4/59, Lodhi Colony,
New Delhi.
2. Dharam Raj,
Aged 56 years,
S/o Late Shri Nand Lal,
Working as Section Officer,
R/o B.7/29, Sector-15,
Rohini, Delhi-85.
3. Yogander Singh,
Aged 56 years,
S/o Late Shri Amar Singh,
Working as Section Officer,
R/o Q.No.253, Sector-12,
R.K. Puram, New Delhi-22.
4. Panna Lal,
Aged 58 years,
S/o Late Shri Ghanshyam Das,
Working as Section Officer,
R/o A-144, Bunkar Colony,
Ashok Vihar, Delhi-52.
5. Sunita Sharma,
Aged 56 years,
D/o Shri A.N. Raina,
Working as Section Officer,
R/o F.No.408, Sector-6,
Plot No.13-C, Youngster Society,
Dwarka, New Delhi-110075.

6. Usha Kiran Jagga,
Aged 57 years,
S/o Late Shri P.C. Ahuja,
Working as Section Officer,
R/o C-111, City View Appts.,
Sector-35, Noida.
7. Ameeta Sharma,
Aged 54 years,
D/o Shri Tilak Raj Dogra,
Working as Section Officer,
R/o G-2308, Netaji Nagar,
New Delhi.
8. Rameswar Hansda,
Aged 56 years,
S/o Late Shri Basta Hansda,
Working as Section Officer,
R/o GJ-947, Sarojini Nagar,
New Delhi.
9. Shashi Sharma,
Aged 58 years,
D/o Late Shri K.N. Sharma,
Working as Section Officer,
R/o A-5/B-54, SFS Flats,
Shanti Kunj Appts.,
Paschim Vihar, New Delhi-63.
10. Jaswant Singh,
Aged 58 years,
S/o Late Shri Shyam Lal,
Working as Section Officer,
R/o F-301, Rail Vihar, Sector-3,
Vasundhra, Ghaziabad-201012 (U.P.)
11. N. Raikwar,
Aged 64 years,
S/o Late Shri Shanker,
Retired as Section Officer,
R/o H.No.B-85, (New No.335),
Gali No.3, West Vinod Nagar,
Delhi-92.
12. Harsh Kant Vashisth,
Aged 51 years,

S/o Late Shri A.S. Sharma,
Working as Section Officer,
R/o 190, Ambica Vihar, Paschim Vihar,
New Delhi-110087.

13. Satish Kumar Khanna,
Aged 57 years,
S/o Late Shri B.N. Khanna,
Working as Section Officer,
R/o A/192, Hari Nagar,
New Delhi-64.
14. T. Nambi,
Aged 58 years,
S/o Late Shri A. Thirumalai,
Working as Section Officer,
R/o 1040, Sector-12, R.K. Puram
Delhi-110022.
15. Ramesh Chander,
Aged 56 years,
S/o Late Shri Ram,
Working as Section Officer,
R/o G-2285, Netaji Nagar,
New Delhi.
16. Archana Chawla,
Aged 56 years,
D/o Late Shri H.L. Kamboj,
Working as Section Officer/E(MPP),
R/o H.No.1210, Sector-37,
Faridabad.
17. Gyan Chand,
Aged 53 years,
S/o Late Shri Amar Nath,
Working as Section Officer/Elect/G,
R/o H.No.X-11/2, Gali No.10,
Brahampuri, Delhi-53.
18. Renuka Nair,
Aged 52 years,
D/o Late Shri A.K.R. Menan,
Working as Section Officer/(D.A.),
R/o 4464, Achiever's Status Vilas Kalandi Hills,
Sector-49, Faridabad.

19. Mohinder Singh,
Aged 60 years,
S/o Late Shri Ram Richhpal,
Working as Section Officer/AC.IV,
R/o 22/965, Baba Kharak Singh Marg,
New Delhi.
20. Rajendra Prasad,
Aged 58 years,
S/o Late Shri Magai Ram,
Working as Section Officer/AC-I,
R/o A-95, Indra Puri Extension,
Loni Road, Ghaziabad (U.P.).
21. Harish Chandra,
Aged 48 years,
S/o Shri Ram Kumar,
Working as Section Officer,
R/o 37-A, Meera Kunj Nilothi Extension,
New Delhi-41.
22. Harjit Singh,
Aged 54 years,
S/o Late Shri Mehar Singh,
Working as Section Officer,
R/o WZ-283/272, Vishnu Garden Extn.,
(Gali No.9), New Delhi-110018.
23. K.C. Dash,
Aged 54 years,
S/o Late Shri Indramani Dash,
Working as Section Officer,
R/o D-862, Type-III, Mandir Marg,
New Delhi-110001.
24. Sujit Kumar Das,
Aged 49 years,
S/o Late Shri S.K. Das,
Working as Section Officer,
R/o 711, Dakshinayan Appts.,
Plot No.19, Sector-4, Dwarka
New Delhi-75.
25. Narendra Singh Bist,
Aged 56 years,
S/o Shri R.S. Bist,
Working as Assistant,

R/o 17/914, Lodhi Colony,
New Delhi.

26. A. Rangarajan,
Aged 50 years,
S/o Shri V. Aratnam,
Working as Section Officer,
R/o 757, BKS Marg,
New Delhi.
27. Ranjita Das,
Aged 57 years,
S/o Late Shri Naba Das,
Working as Section Officer,
R/o Block-Z, H.No.07, Type-IV,
Sarojini Nagar, New Delhi-23.
28. R.P. Ranganathana,
Aged 58 years,
S/o Shri R. Radhakrishnan,
Working as Section Officer,
R/o B-602, Sarojini Nagar,
New Delhi-23.
29. Bhuvaneshwar Singh,
Aged 40 years,
S/o Shri Bhaawar Singh,
Working as Section Officer,
R/o 233, 3rd Floor, Pkt-4,
Sector-25, Rohini,
New Delhi-85.
30. J. Chongthu,
Aged 56 years,
S/o Shri Jolkhojang,
Working as Section Officer,
R/o Q.No.310, Sector-12,
R.K. Puram, New Delhi.
31. Shailesh,
Aged 54 years,
D/o Late Shri O.N. Sinha,
Working as Section Officer,
R/o F.No. 406, Arihant Harmony,
Indirapuram.

32. A. Rajalakshmi,
Aged 53 years,
D/o Late Shri N.S. Mani,
Working as Section Officer,
R/o 474, Laxmi Bai Nagar,
New Delhi-23.
33. Ram Niwas,
Aged 59 years,
S/o Late Shri Shankar Singh,
Working as Section Officer,
R/o K-105, Kanhiya Vihar, Joharipur,
Delhi-94.
34. Ramesh Kumar Sharma,
Aged 65 years,
S/o Late Shri J.C. Sharma,
Retired as Section Officer,
R/o 373-B, Kartar Market,
Near DDA Flats, Munirka,
New Delhi-61.
35. Kawaljit Kaur Chodha,
Aged 57 years,
D/o Shri S. Guruam Singh,
Working as Section Officer,
R/o S-16, Vijay Vihar,
Uttam Nagar, New Delhi-59.
36. Jit Singh,
Aged 59 years,
S/o Shri Khushala Ram,
Working as Section Officer,
R/o B-26A, Gali No.3,
Vijay Enclave, Palam Duba Road,
New Delhi.
37. Renu Kapila,
Aged 57 years,
D/o Shri Sushil Kumar,
Working as Section Officer,
R/o 22/1039, Lodi Colony,
New Delhi-110003.
38. Ramsay Ram,
Aged 57 years,
S/o Late Shri Bhola Ram,

Working as Section Officer,
R/o 447, Sector-7, Pushp Vihar,
New Delhi-110017.

39. P.K. Dalai,
Aged 56 years,
S/o Late Shri G.C. Dalai,
Working as Section Officer,
R/o Q.No.1086, Block No.30,
Baba Kharak Singh Marg,
New Delhi.
40. Triveni Singh Rawat,
Aged 59 years,
S/o Late Shri G.S. Rawat,
Working as Section Officer,
R/o H.No.113, Sector-8,
R.K. Puram, New Delhi-110022.
41. Sanjay Anand,
Aged 50 years,
S/o Late Shri Nand Lal Anand,
Working as Section Officer,
R/o N-1, Second Floor,
Mukherjee Nagar, Delhi-110009.
42. Panna Lal Prasad,
Aged 55 years,
S/o Late Shri B. Ram,
Working as Section Officer,
R/o F.003, Sec-3, Rail Vihar,
Vasundhra, Ghaziabad.
43. Manohar Tirkey,
Aged 55 years,
S/o Late Shri Leos Tirkey,
Working as Section Officer,
R/o 992/S-III, R.K. Puram,
New Delhi-22.
44. Nand Kishore,
Aged 64 years,
S/o Late Shri Chhatta Ram,
Retired Section Officer/PC-III,
R/o 7/210, Geeta Colony,
Delhi-31.

45. Nirmala Anandani,
Aged 58 years,
D/o Shri K.C. Lakhwani,
Working as Section Officer,
R/o B-202, Som Apartment,
Plot No.24, Sector-6, Dwarka,
New Delhi-75.
46. Sunita Rawat,
Aged 56 years,
D/o Shri Shyam Singh,
Working as Section Officer,
R/o D/757, Mandir Marg,
T-III, D/2 Area, New Delhi.
47. Ranbir Singh Rawat,
Aged 53 years,
S/o Shri G.S. Rawat,
Working as Section Officer,
R/o 331, Moti Bagh-I,
New Delhi-21.
48. Asha Rani Sharma,
Aged 57 years,
D/o Shri O.P. Sharma,
Working as Section Officer,
R/o E-I, Poorti Appartment,
Vikas Puri, New Delhi.
49. Raj Kumar Birdi,
Aged 55 years,
S/o Shri S.D. Birdi,
Working as Section Officer,
R/o 50, Sector-3, Type-4,
Sadiq Nagar, New Delhi.
50. Rajni Rawat,
Aged 52 years,
D/o Shri S.S. Bist,
Working as Section Officer,
R/o 6-16, Sector-12,
Noida-201301.
51. Dinesh Prakash,
Aged 57 years,
S/o Shri Nandan Singh Bisht,
Working as Section Officer,

R/o 126/IV, North West,
Moti Bagh, New Delhi-110021.

52. C.P. Kawatra,
Aged 59½ years,
S/o Shri N.D. Kawatra,
Working as Section Officer,
R/o 14/864, Lodhi colony,
New Delhi-03.
53. B.M. Sharma,
Aged 54 years,
S/o Late Shri Parsuram Sharma,
Working as Section Officer,
R/o D-725, Sarojini Nagar,
New Delhi-23.
54. Mamleshwar Chandra,
Aged 59 years,
S/o Late Shri M.R. Bhola,
Working as Section Officer,
R/o E-105, G.K. Enclave No.1,
New Delhi.
55. Jaymala V. Kujur,
Aged 54 years,
S/o Shri Mathis Toppo,
Working as Section Officer,
R/o K-240, Sarojini Nagar,
New Delhi-23.
56. Shiv Kumar Sharma,
Aged 54 years,
S/o Shri G.S. Sharma,
Working as Section Officer,
R/o DG-839, Sarojini Nagar,
New Delhi-23.
57. Govind Singh Bisht,
Aged 60 years,
S/o Shri G.S. Bisht,
Working as Section Officer,
R/o 359, Mall Road,
Tamirpur, Delhi.
58. Mohinder Singh,
Aged 56 years,

S/o Late Shri Bhajan Lal,
Working as Section Officer,
R/o 17/926, Lodhi Colony,
New Delhi-03.

59. Ved Prakash,
Aged 57 years,
S/o Late Shri Ladhu Ram,
Working as Section Officer,
R/o 54/2D, Sector-2, DIZ Area,
Gole Market, New Delhi-01.

60. Kiran Chopra,
Aged 58 years,
D/o Late Shri Chaman Lal Arora,
Working as Section Officer,
R/o 644, Sector IV, R.K. Puram,
New Delhi-22.

61. Sushma Bhatnagar,
Aged 57 years,
D/o Late Shri K.B.L. Bhatnagar,
Working as Section Officer,
R/o A-625, Sector-19,
Noida-201301.

62. Ramesh Chander,
Aged 56 years,
S/o Late Shri Sube Singh,
Working as Section Officer,
R/o Sec.311082, R.K. Puram,
New Delhi.

63. R. Kunchappan,
Aged 54 years,
S/o Late Shri A. Raman,
Working as Section Officer,
R/o Sector-8/789, R.K. Puram,
New Delhi-22.

64. Harjinder Kumar,
Aged 49 years,
S/o Late Shri Shokina Ram,
Working as Section Officer,
R/o 162, Pocket-5, Sector-2,
Rohini, New Delhi-85.

65. Usha Rani Guleria,
Aged 58 years,
D/o Late Shri Amir Singh,
Working as Section Officer,
R/o F-381, Nanak Pura,
New Delhi-21.
66. Kiran Chhatwal,
Aged 52 years,
D/o Late Shri T.R. Chhatwal,
Working as Section Officer,
R/o 6/702, Lodhi Colony,
New Delhi-03.
67. Anil Kumar Sinha,
Aged 53 years,
S/o Shri C.K. Prasad,
Working as Section Officer,
R/o R-183, HIG Duplex,
Sector-12, Pushp Vihar,
Ghaziabad.
68. Krishan Pal,
Aged 55 years,
S/o Late Shri Sukhbir Singh,
Working as Section Officer,
R/o D-16/309, Sector-7,
Rohini, Delhi-110085.
69. Satish Kumar,
Aged 60 years,
S/o Late Shri Amrit Lal,
Retired Section Officer/AC-I,
R/o J-855, Mandir Marg,
New Delhi-01.
70. S. Tripurasundari,
Aged 56 years,
D/o Late Shri K. Srinivasan,
Working as Deputy Director,
R/o Block 21/105, Lodhi Colony,
New Delhi-03.
71. Harish Chander Banga,
Aged 55 years,
S/o Late Shri K.M. Banga,

Working as Deputy Director,
R/o 1/202, Subhash Nagar,
New Delhi-110027.

72. Ashok Kumar,
Aged 50 years,
S/o Late Shri Balrup Prasad,
Working as Section Officer,
R/o 7/10, Sector-II, DIZ Area,
Mandir Marg, New Delhi-01.

73. Usha Rajamani,
Aged 51 years,
D/o Shri K. Subramaniam,
Working as Section Officer,
R/o N-548, Sector-8, R.K. Puram,
New Delhi-22.

74. Shikha Banerjee,
Aged 54 years,
D/o Shri D.C. Chowdhary,
Working as Section Officer,
R/o 556-A, Sector-3, R.K. Puram,
New Delhi-22.

75. Uma Sitaraman,
Aged 58 years,
D/o Shri V. Ganesan,
Working as Section Officer,
R/o B-3/115, II Floor, Janakpuri,
New Delhi-110058.

76. Minakshi Saha,
Aged 53 years,
D/o Late Shri R.S. Saha,
Working as Section Officer,
R/o N-545, Type-4, Sector-9,
R.K. Puram, New Delhi-22.

77. Remani Rose Kunjappy,
Aged 56 years,
D/o Late Shri C.A. Rajendran,
Working as Section Officer,
R/o 60/3C, Kalibari Marg,
DIZ Area, Sector-2,
New Delhi-01.

78. Sheela Chalia,
Aged 57 years,
D/o Late Shri Hukam Chand,
Working as Section Officer,
R/o E-46, Satyawati Nagar,
Ashok Vihar, Ph-III, D-52.
79. Prakash Ranjan Barua,
Aged 52 years,
S/o Late Shri D.K. Barua,
Working as Section Officer,
R/o 422, Sector-9, R.K. Puram,
New Delhi-22.
80. Man Mohan Singh Bisht,
Aged 55 years,
S/o Late Shri Madan Singh Bisht,
Working as Assistant,
R/o G-2341, Netaji Nagar,
New Delhi-23.
81. Calbina Beck,
Aged 58½ years,
D/o Late Shri Yacub Tingga,
Working as Section Officer,
R/o 111/15, Sector-1, M.B. Road,
Pushp Vihar, New Delhi-17.
82. Tejwal Chawla,
Aged 48 years,
S/o Shri Dayal Chand Chawla,
Working as Section Officer,
R/o 147, Punjabi Colony,
Narela, Delhi-40.
83. G. Vasudevan,
Aged 56 years,
S/o Shri N. Ganesan,
Working as Section Officer,
R/o B-175, Nanakpura,
New Delhi-21.
84. C.J. Diwan, Aged 59 years,
S/o Shri Mool Chand,
Working as Section Officer,
R/o H.No.1 GP, Sector-40
Gurgaon-122002.

85. Ramesh Chand,
Aged 57 years,
S/o Late Shri Beli Ram,
Working as Section Officer,
R/o 36-C, DDA Flats,
Anand Vihar, Delhi-92.
86. Om Prakash,
Aged 53 years,
S/o Late Shri Tapan Dass,
Working as Assistant,
R/o H.No.1015/7, Near Radhey Shyam Mandir,
Mehrauli, New Delhi-30.
87. K.A. Balasuaramanian,
Aged 60 years,
S/o Late Shri K.N. Anantharam,
Voluntary retired as Assistant,
R/o 3/540, 1st Floor, Ayyasamy Gardens,
Postal Colony, Perur Chettipalagan,
Coimbatore-641010.
88. Suresh Kumar,
Aged 52 years,
S/o Late Shri Ram Charan,
Working as Section Officer,
R/o F/18/48, Sector-15,
Rohini, New Delhi-89.
89. Sunil Kumar Bali,
Aged 55 years,
S/o Late Shri H.P. Bali,
Working as Assistant,
R/o B-1/1632, Vasant Kunj,
New Delhi-70.
90. B.P. Choudhary,
Aged 55 years,
S/o Shri R.S. Choudhary,
Working as Section Officer,
R/o 7/126, Lodhi Colony,
New Delhi. .. Applicants

(By Advocate : Shri Yogesh Sharma)

VERSUS

1. Union of India through
The Secretary,
Ministry of Finance,
Department of Expenditure,
Govt. of India, South Block,
New Delhi.
2. The Secretary,
Department of Personnel and Training,
Govt. of India, North Block,
New Delhi.
3. The Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicants.

2. M.A. 2752/2015, filed under Rule 4(5)(a) of C.A.T. (Procedure) Rules, 1987 for joining together, is allowed.
3. The applicants, who are working as Assistants/Section Officers/Deputy Director, filed the present O.A. seeking the following relief(s):

“(i) That the Hon’ble Tribunal may graciously be pleased to pass an order directing the respondents to re-fix the pay of the applicants with reference to the scale of Rs.7450-11500 as on 1.1.2006 and then fix in the PB-2 + GP 4600/- with all the consequential benefits including the arrears of difference of pay and allowances.

(ii) That the Hon'ble Tribunal may further graciously be pleased to pass an order directing the respondents to fix the pay of the applicants, **after granting the benefit of one increment for a period of two years of completed service put in by them prior to 01.01.2006 be granted, as provided in Instructions regarding fixation of pay in Gazette Notification No.GSR 622(E) dated 29.8.2008 issued by the Ministry of Finance** with all consequential benefits including the arrears of difference of pay and allowances as held and directed by the Hon'ble Tribunal in O.A. No.2835/2011.

(iii) Any other relief which the Hon'ble Tribunal deem fit and proper may also be granted to the applicants.”

4. It is submitted that the applicants made number of representations ventilating their grievances to the respondents. However, the respondents have not passed any orders thereon till date.

5. It is also submitted that the 3rd respondent has referred the matter to the 2nd respondent – DOPT, which is evident vide Annexure A/10, dated 25.09.2012 and Annexure A/11, dated 13.03.2012.

6. The learned counsel further submits that the claim of the applicants is squarely covered by a decision of this Tribunal in O.A. No.2835/2011 and batch, dated 22.12.2014.

7. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, by

directing the respondents to take a final view in the matter, keeping in view the decision of this Tribunal in O.A. No.2835/2011 and batch, dated 22.12.2014, and to pass appropriate speaking and reasoned orders, in accordance with law, within four months from the date of receipt of a copy of this order. No order as to costs.

(SHEKHAR AGARWAL)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti/